

PATNA HIGH COURT, PATNA

NOTIFICATION

14-
Dated : 14 October, 2019

No. 335^S A : On being relieved of his present assignment, the services of Sri Ranvijay Kumar, Sub Judge-cum-ACJM, Patna is placed at the disposal of the State Government in the Department of General Administration, Govt. of Bihar, Patna for his appointment as Registrar in Real Estate Appellate Tribunal, Bihar, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 80461 / Dated, Patna the 14¹⁴⁻ October, 2019

Copy forwarded to the District & Sessions Judge, Patna with a direction to Sri Ranvijay Kumar, Sub Judge-cum-ACJM, Patna to make over charge of his present office at Patna, immediately on receipt of the notification of the State Government in the Department of General Administration, Government of Bihar, Patna placing his services at the disposal of the Urban Development and Housing Department, Government of Bihar, Patna as also the notification of Urban Development and Housing Department, Government of Bihar, Patna appointing him as Registrar, Real Estate Appellate Tribunal, Bihar, Patna and to join his new assignment soon thereafter.


By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 80462-477 / Dated, Patna the 14¹⁴⁻ October, 2019

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notification no. 13575 dated 01.10.2019 / Principal Secretary, Urban Development and Housing Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I/c, I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment) I/c, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C J.O.S.R.R., Patna High Court, Patna / Monitoring Cell-II, Patna High Court, Patna / S.O. I/C, A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


Registrar General